

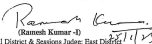
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT  
KARKARDOOMA COURTS, DELHI

**ORDER**

The following posting/transfer is hereby made with immediate effect, as under :-

Sl. No.	Name & Employee Code of the Official	From	To
1.	Sh. Utam Singh Negi EC-13048	JA in Copying Agency, East District, Karkardooma Courts, Delhi	Reader in the court of Sh. Rakesh Kumar Ramperi, ASJ, East District, Karkardooma Courts, Delhi
2.	Sh. Bhim Singh Rawat EC-13023	Reader posted in the court of Sh. Rakesh Kumar Ramperi, ASJ, East District, Karkardooma Courts, Delhi	Reader in the court of Sh. Sanatan Prasad, ADJ, East District, Karkardooma Courts, Delhi
3.	Sh. Ashok Kumar EC-96765567	Reader in the court of Sh. Sanatan Prasad, ADJ, East District, Karkardooma Courts, Delhi	JA in Copying Agency, East District, Karkardooma Courts, Delhi

Note:- Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official is liable for suitable disciplinary action.


  
(Ramesh Kumar -I)  
Principal District & Sessions Judge: East District  
Karkardooma Courts, Delhi. 25/11/23

No. 677-688 /Admn.(East)/KKD/Delhi

Dated: 25/11/2023

Copy forwarded for information and necessary action to:

1. The Principal District and Sessions Judge(HQ), Tis Hazari Courts, Delhi.
2. The DDO, East District, Karkardooma Courts, Delhi.
3. The Officer Concerned.
4. The Administrative Officer (Judl./In-charge, Admn. I, II, & III, Tis Hazari Courts, Delhi.
5. The Dealing Assistant, Layers System, Tis Hazari Courts, Delhi.
6. The Dealing Assistant, CR, Admn.I, Tis Hazari Courts, Delhi.
7. The Officials concerned.
8. The Dealing Assistant, Leave Section, Karkardooma Courts, Delhi.
9. Ld. Web-Site Committee, Karkardooma/Tis Hazari Courts, Delhi.
10. For uploading on LAYERS.
11. PS to Ld. Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
12. The concerned file.

  
Principal District & Sessions Judge: East District  
Karkardooma Courts, Delhi. 25/11/23

Website Committee

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